

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 09.01.2019

In the court of the Registrar
11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 70 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	S.Rajagopal, RP of Brilliant Alloys Pvt Ltd. Vs. State Bank of India & Ors.	G.Ananda Selvam
2.	I.A. No. 75 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Grid Infratech Pvt Ltd . Vs. Hythro Power Corporation Ltd.	Anish Kumar

By Order

-sd/-

Assistant Registrar

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